

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO.1402
ANSWERED ON 06.12.2024

**MEASURES TO AVOID MANIPULATION IN RAILWAY
PARCEL/WAGON WEIGHT MEASUREMENTS**

1402. DR. AJEET MADHAVRAO GOPCHADE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the measures implemented as on date to avoid manipulations in railway parcel/goods wagon weight measurements and establish a dedicated team for random weight checks, as the effective execution of these strategies could generate more revenue for the Railways;
- (b) the actions implemented to install modern weigh bridges which are still pending at numerous locations, essential to ensure accurate freight charges based on correct weight measurements; and
- (c) whether the Railways are coordinating with the State Governments' Metrology Department to conduct regular inspections of weighing machinery at railway stations and yards to prevent any errors?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

- (a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1402 BY DR. AJEET MADHAVRAO GOPCHADE ANSWERED IN RAJYA SABHA ON 06.12.2024 REGARDING MEASURES TO AVOID MANIPULATION IN RAILWAY PARCEL/WAGON WEIGHT MEASUREMENTS

(a) to (c): Guidelines have been issued for integration of in-motion weighbridge in goods traffic with Freight Operations Information System (FOIS) wherein the weighment details of wagon(s) recorded by weighbridge is captured and digitally transferred in FOIS without any manual intervention. Further joint inspection of in-motion weighbridges are carried out as per extant guidelines.

Measures taken to avoid manipulations in weighment of railway parcel vans/brake vans include the following:

1. For weighment of parcel traffic, weighing machines (certified by State Legal Metrology Department) have been provided which ensure accuracy of weighment.
2. Surprise inspections and random checks are conducted regularly by officers and supervisors at Divisional and Headquarter level, and punitive charges are realized for overloading, if any.

Installation of in-motion weighbridge is a continuous process depending on traffic pattern and operational requirement. The new weighbridges installed are notified only after obtaining certificate from Legal Metrology department issued by the State Government which is valid for a period of one year. Subsequent calibration and stamping is conducted once in a year.
